Name of the Company

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.495/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

**IFCI** Limited

-Vs-

		<b>V S</b>		
		Jai Balaji Industries Limited		
Under Section 7		7	TETT - 46 X panel	
		IBC	il) radnisivi silv	
SI. No.			Appearing on behalf of	Signature with date
Ma	is. Manji	Bhitevia, Adv	Corporate Debho	in the
		gliff,		
	Sovmosho	Crhose Adv.	Corporate Destar	Ju /10/17
	Rifi Ba	su AJU,		For S. 4 Singlis
	1	o Basah Adv.		
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Ld. Counsel for the petitioner and the respondent are present.

ORDER

Ld. Counsel for the respondent sought leave of the Court for filing Vakalatnama by 12/10/2017. Prayer is allowed. Vakalatnama may be filed

by 12/10/2017. Thereafter reply may be filed within 7 days with a copy in advance to the opposite party.

List on 26/10/2017 for admission.

Sed

(Jinan K.R.) Member (J) 82

(Vijai Pratap Singh) Member (J)